

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 181 OF 2015

Dated : 8th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Byrnihat Industries Association

...Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s)

:

Mr. Budday A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Ms. Sakie Jakharia for R-2

ORDER

List the matter for further hearing on **25.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**